

(15)

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1633/(MAH)/2017

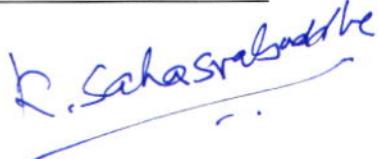
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Exponential Solutions & Consultancy Services
V/s
Trimax IT Infrastructure & Services Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	CS Rahul Sahasrabudde	PCS for Petitioner	
2.	ADU. DEEPAN Dixit. Advocate for Respondent		

ORDER

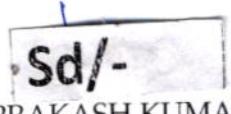
CP No.1633/ I&BP/NCLT/MB/MAH/2017

First Call : None present.

Second Call : None present. List this matter on 14.2.2018.

Sd/-

V. NALLASENAPATHY
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)